

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 378, 464 & 486/2018
in CP(IB)-600(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

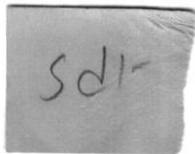
NAME OF THE PARTIES:

D. Chhaganlal & Co.
v/s.
Say India Jewellers Pvt. Ltd.

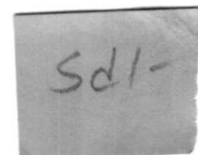
INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 12.10.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)